

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE**

**LOK SABHA
UNSTARRED QUESTION NO. 99**

TO BE ANSWERED ON MONDAY, NOVEMBER 29, 2021/AGRAHAYANA 8,
1943 (SAKA)

Special Financial Package

99. SHRI JAYADEV GALLA:

Will the Minister of FINANCE be pleased to state:

- a) Whether the Government has released the special financial package of Rs.700 crore requested by Andhra Pradesh;
- b) if so, the share of this requested amount has been released to the State;
- c) whether entire amount has not been released and if so, the reasons therefor;
- d) whether the Government follows up the release of funds by an inquiry as to the utilization of the same vis-à-vis the requested purpose; and
- e) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)**

(a) to (c): The Union Government has released an amount of Rs. 1750.00 crore to the State Government of Andhra Pradesh for development of seven backward districts of the State in terms of the Andhra Pradesh Reorganisation Act, 2014.

(d) & (e): Yes Sir. Utilisation Certificates amounting to Rs. 1049.34 crore against the funds released amounting to Rs.1750 crore have been received from the State Government of Andhra Pradesh. The Union Government through NITI Aayog monitors utilisation of funds released under the Andhra Pradesh Reorganisation Act, 2014 to the State.
